

**Sub.: - Regarding Quotation for Law Books, Bare Acts, Swamy's Books and General Books.**

Sir/Madam,

You are requested to send the quotation for the Latest Editions of Law Books, Bare Acts, Swamy's Books and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 19-11-2019 (Tuesday) till 4:30 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **19-11-2019 (Tuesday) at 4:30 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts, Swamy's Books and General Books.

**You should quote the rates of the Latest Edition of Law Books, Bare Acts, Swamy's Books and General Books for which you are required to submit the Sample(s). Without Sample(s) of the Law Books, Bare Acts, Swamy's Books and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

*Jai Bhagwan*

(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**

**LIST OF LAW BOOKS, BARE ACTS, SWAMY'S BOOKS AND GENERAL BOOKS**

<b>S. NO.</b>	<b>NAME OF THE BOOK</b>	<b>AUTHOR</b>	<b>NO.OF COPIES</b>
1	PREVENTION OF CORRUPTION ACT	BARE ACT	40
2	INDIAN PENAL CODE, 1860	BARE ACT	40
3	CODE OF CRIMINAL PROCEDURE, 1973	BARE ACT	40
4	INDIAN EVIDENCE ACT	BARE ACT	40
5	GENERAL CLAUSES ACT	BARE ACT	40
6	LIMITATION ACT	BARE ACT	40
7	OFFICIAL SECRETS ACT	BARE ACT	40
8	PREVENTION OF MONEY LAUNDERING ACT	BARE ACT	40
9	PUNJAB COURTS ACT	BARE ACT	40
10	DELHI POLICE ACT	BARE ACT	40
11	DISASTER MANAGEMENT ACT, 2005	BARE ACT	40
12	PROBATION OF OFFENDERS ACT	BARE ACT	40
13	CONTEMPT OF COURTS ACT	BARE ACT	40
14	BONDED LABOUR SYSTEM (ABILITION) ACT, 1976	BARE ACT	40
15	CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986	BARE ACT	40
16	CONTRACT LABOUR (REGULATION AND ABOLITION) ACT, 1970	BARE ACT	40
17	EMPLOYEES COMPENSATION ACT, 1923	BARE ACT	40
18	EMPLOYEES PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT	BARE ACT	40
19	EMPLOYEES STATE INSURANCE ACT, 1948	BARE ACT	40
20	EQUAL REMUNERATION ACT, 1976	BARE ACT	40
21	FACTORIES ACT, 1948	BARE ACT	40
22	INDUSTRIAL DISPUTES ACT, 1947	BARE ACT	40
23	MATERNITY BENEFIT ACT, 1961	BARE ACT	40

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
24	MINIMUM WAGES ACT, 1948	BARE ACT	40
25	PAYMENT OF BONUS ACT, 1965	BARE ACT	40
26	PAYMENT OF GRATUITY ACT, 1972	BARE ACT	40
27	PAYMENT OF WAGES ACT, 1936	BARE ACT	40
28	TRADE UNIONS ACT, 1926	BARE ACT	40
29	PUNJAB POLICE RULES	AVAILABLE AUTHORS	40
30	DELHI HIGH COURT RULES	R.C. KHERA	40
31	F.R.S.R. PART - I GENERAL RULES	SWAMY'S	40
32	F.R.S.R. PART - II T.A. RULES	SWAMY'S	40
33	F.R.S.R. PART - III LEAVE RULES	SWAMY'S	40
34	F.R.S.R. PART - IV DEARNESS ALLOWNACE	SWAMY'S	40
35	CCS CCA RULES	SWAMY'S	40
36	CCS CONDUCT RULES	SWAMY'S	40
37	COMPILATION OF INCORPORATING CCS (PENSION) RULES	SWAMY'S	40
38	LEAVE TRAVEL CONCESSION	SWAMY'S	40
39	COMPILATION OF MEDICAL ATTENDANCE RULES	SWAMY'S	40
40	COMPILATION OF GENERAL FINANCIAL RULES	SWAMY'S	40
41	COMPILATION OF SENIORITY AND PROMOTION	SWAMY'S	40
42	MANUAL OF DISCIPLINARY PROCEEDINGS	SWAMY'S	40
43	MANUAL OF ESTABLISHMENT AND ADMINISTRATION	SWAMY'S	40
44	MANUAL ON OFFICE PROCEDURE	SWAMY'S	40
45	HANDBOOK	SWAMY'S	40
46	AADHAAR TARGED DELIVERY OF FINANCIAL AND OTHER SUBSIDIES, BENEFIT AND SERVICES) ACT, 2016	BARE ACT	40
47	AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981	BARE ACT	40
48	BANKERS' BOOKS EVIDENCE ACT, 1891	BARE ACT	40
49	PROHIBITION OF BENAMI PROPERTY TRANSACTIONS ACT, 1988 WITH RULES, 2016	BARE ACT	40

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
50	COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF HIGH COURT ACT, 2015	BARE ACT	40
51	COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 WITH RULES	BARE ACT	40
52	CONSTITUTION OF INDIA	BARE ACT	40
53	CONSUMER PROTECTION ACT, 1986 ALONG WITH RULES, 1987	BARE ACT	40
54	COPYRIGHT ACT, 1957	BARE ACT	40
55	CRIMINAL LAW (AMENDMENT) ACT, 2013	BARE ACT	40
56	CRIMINAL LAW (AMENDMENT) ACT, 2013 (ORDINANCES)	BARE ACT	40
57	DELHI EXCISE ACT, 2009	BARE ACT	40
58	DELHI PUBLIC GAMBLING ACT, 1955	BARE ACT	40
59	DELHI RENT CONTROL ACT, 1958	BARE ACT	40
60	DIVORCE ACT, 1869	BARE ACT	40
61	DOWRY PROHIBITION ACT, 1961	BARE ACT	40
62	GUARDIANS AND WARDS ACT, 1890	BARE ACT	40
63	HINDU LAW (CONTAINING 5 ACTS)	BARE ACT	40
64	IMMORAL TRAFFIC (PREVENTION) ACT, 1956	BARE ACT	40
65	INDIAN CONTRACT ACT, 1872	BARE ACT	40
66	INDIAN EASEMENT ACT, 1882	BARE ACT	40
67	INDIAN PARTNERSHIP ACT, 1982	BARE ACT	40
68	INDIAN STAMP ACT, 1899	BARE ACT	40
69	LAND ACQUISITION ACT, 1894	BARE ACT	40
70	LOKAPAL AND LOKAYUKTAS ACT, 2013	BARE ACT	40
71	MEDICAL TERMINATION OF PREGNANCY ACT, 1971	BARE ACT	40
72	MUSLIM LAWS	BARE ACT	40
73	OATHS ACT, 1969	BARE ACT	40
74	PARTITION ACT, 1893	BARE ACT	40
75	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT, 1984	BARE ACT	40
76	PROBATION OF CHILD MARRIAGE ACT, 2006	BARE ACT	40

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
77	PROTECTION OF HUMAN RIGHT ACT, 1993	BARE ACT	40
78	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005	BARE ACT	40
79	RIGHTS OF PERSONS WITH DISABILITIES ACT, 2016	BARE ACT	40
80	SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	BARE ACT	40
81	SUITS VALUATION ACT, 1887	BARE ACT	40
82	TRADE MARKS ACT, 1999	BARE ACT	40
83	TRANSFER OF PROPERTY ACT, 1882	BARE ACT	40
84	ARBITRATION AND CONCILIATION ACT	JUSTICE S.B. MALIK/ AVTAR SINGH/ P.C. MARKANDA/ N.D. BASU	40
85	CODE OF CRIMINAL PROCEDURE	R.V. KELKAR/ SARKAR/ RATANLAL AND DHIRAJLAL	40
86	CODE OF CIVIL PROCEDURE	C.K. THAKKAR/MULLA/ SARKAR	40
87	DELHI RENT CONTROL ACT	RAMESHWAR DIAL/ ASHUTOSH LOHIA	40
88	HINDU SUCCESSION ACT	SRINIVASAN	40
89	INDIAN PENAL CODE	R.A. NELSON/ RATANLAL AND DHIRAJLAL/ Dr. HARI SINGH GOUR/ SARKAR	40
90	MOHAMMEDAN LAW	MULLA/B.R. VERMA	40
91	SALES OF GOODS ACT	P. RAMANATHA AIYAR/ POLLOCK & MULLA	40
92	INDIAN SUCCESSION ACT	P.L. PARUCK/ SEN GUPTA	40
93	TRANSFER OF PROPERTY ACT	MULLA/ Dr. HARI SINGH GOUR/ B.B. MITRA/ SEN GUPTA	40
94	TRADE MARKS ACT	KERLY/ P. NARAYANAN/ K.C. KALISAM	40
95	DELHI MEDICAL COUNCIL	AVAILABLE AUTHORS	28
96	DIVORCE POISON	RICHARD A. WARSHAK	14
97	MANUAL OF PROCUREMENT OF GOODS	AVAILABLE AUTHORS	35
98	CRIMINAL MAJOR ACT	BARE ACT	40

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
99	DELHI MEDICAL COUNCIL	BARE ACT	40
100	REPRESENTATION OF PEOPLE ACT	BARE ACT	40
101	RIGHT OF CHILDREN TO FREE AND COMPULSORY EDUCATION ACT	BARE ACT	40
102	SECURITIES AND EXCHANGE BOARD OF INDIA (SEBI)	BARE ACT	40
103	MENTAL HEALTH ACT	BARE ACT	40
104	SPECIFIC RELIEF ACT	AVAILABLE AUTHORS	40
105	HINDU LAW	AVAILABLE AUTHORS	40
106	SESSIONS TRIAL	S.P. TYAGI	35

930-0